

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †2793
TO BE ANSWERED ON- 08/08/2024

EKLAVYA MODEL RESIDENTIAL SCHOOLS IN HIMACHAL PRADESH

†2793 DR. RAJEEV BHARADWAJ:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of Eklavya Model Residential Schools (EMRSs) functioning being constructed/under construction and proposed to be set up in Himachal Pradesh;
- (b) whether the Government proposes to open additional Eklavya Model Residential Schools (EMRSs) in Chamba district;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (d): Ministry of Tribal Affairs has sanctioned a total number of 4 Eklavya Model Residential Schools (EMRSs) in the State of Himachal Pradesh and all are reported to be functional.

Under the new central sector scheme of EMRS approved in 2018, Government decided to set up one EMRS in every block with more than 50% ST population and at least 20,000 tribal persons (as per Census 2011). Accordingly, Ministry has identified the Block Bharmaur in Chamba District fulfilling the criteria and sanctioned one EMRS under the new scheme. Another EMRS was earlier sanctioned at Pangti Block in Chamba District under Article 275(1) of the Constitution of India. Details of the 02 EMRSs sanctioned in the district of Chamba are as under:

S. N.	District	Block/ Taluka	Scheme	Name of the School	Functional status
1	Chamba	Pangti	Article 275 (1)	EMRS Brahmour	Functional
2	Chamba	Bharmaur	New Scheme	EMRS Pangti	Functional

As of now, there is no plan to set up additional EMRS in Himachal including Chamba.
